

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

105. C.P.(IB)-303(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Enviro Home Solutions Private Limited

V/s.

Max Publicity & Communication Private Limited.

Appearance

For Petitioner : Adv. Kunal Parekh i/b Dua Associates

For Respondent : Adv. Aniruth Purushothaman a/w Adv. Rajesh
Khandelwal, Adv. Rohit Patil and Adv. Kanksha Vyas
i/b Juris Link

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. counsel for the OC submits that the arguing counsel Mr. Piyush Raheja is on his legs before the Bombay High Court and seeks an adjournment.

We note from the record that on 22.12.2023. Similar, request for adjournment of the matter was made by the by the OC. One last and final opportunity is granted to the OC for the final hearing, no further adjournment will be granted.

List on **06.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)